

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

STARRED QUESTION NO:470

ANSWERED ON:28.04.2010

ALLOCATION OF HAJ QUOTA

Kishor Shri Kamal ;Pratap Narayanrao Shri Sonawane

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of the Haj quota and its percentage allocated to the States and private agencies during the last three years, State-wise, agency-wise and year-wise;
- (b) the reasons for allocating Haj quota to private agencies;
- (c) whether the Government proposes to increase the Haj quota for States with high Muslim population; and
- (d) if so, the details thereof, State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

- (a): Quota allotted to States during last three years is placed below at Annexure – I. Agency-wise details of Haj quota allotted to Private Tour Operators (PTOs) during last three years is placed below at Annexure-II. Quota allocated to PTOs is not state-wise.
- (b): Haj quota is given to private agencies as per the agreement signed by Government of India with the Government of the Kingdom of Saudi Arabia.
- (c) & (d): Haj quota for pilgrims going through Haj Committee of India is distributed amongst States/Union Territories in proportion to Muslim population of that State. In case the State Haj Committees receive applications in excess of their quota then the surplus seats, available from States which receive less applications than their allotted quota, is distributed proportionately to States with excess demand.